

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2052/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
Member, MACT, Barpeta.

Dated Guwahati, the 8th April, 2021

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B)/ 177, dated 05.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 03.04.2021, has been granted.

Yours faithfully,

sd/

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/2053/A, dated 8.4.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

62/08/4/m
JT.REGISTRAR (VIGILANCE)

Rata